

**In the court of the Principal Senior Civil Judge,
Bangalore Rural District, Bangalore,
the following cases are posted on
11-12-2020**

Morning Session 11 am to 2 pm	Afternoon Session 3 pm to 5.45pm
<u>Evidence</u> 1. O.S. 1436/2012 2. O.S. 1557/2013 3. O.S. 269/2014 4. O.S. 1089/2014 5. O.S. 198/2015 6. O.S. 751/2015 7. O.S. 1014/2015 8. O.S. 1072/2015 9. O.S. 1292/2017 10. O.S. 337/2018 11. O.S. 597/2018 12. M.C.159/2018 13. M.C.206/2018 14. Misc 212/2018 15. O.S. 316/2019 16. O.S. 458/2019 <u>ADR</u> 17. O.S. 838/2011 18. O.S. 77/2012 19. O.S. 1277/2014 20. O.S. 1833/2015 21. MC. 171/2019 <u>Arguments</u> 22. O.S. 1174/2013	<u>Hearing</u> 23. FDP 40/2012 24. FDP 6/2013 25. FDP 13/2019 26. O.S. 1321/2019 27. O.S. 1734/2019 28. O.S. 888/2019

10/12/20
Pr./Senior Civil Judge,
Bengaluru (R) Dist., Bengaluru

Note: Other Cases are adjourned in the CIS

1
In the Court of 1st Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru

Cause List

20 + 20 Cases listed for Hearing on **11.12.2020**

MORNING SESSION

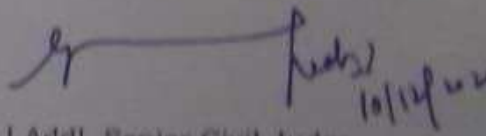
Sl. No	Case Nos.	Stage	Advocate	
			Plaintiff's Advocate	Defendant's Advocate
1	OS 1153/2009	Amendment	P Rajareddy	K Gurudatta
2	RA 80/2020	Hearing	K P Thrimurthy	
3	OS 1601/2018	Hearing	A C Subramanya	
4	OS 1247/2005	Evidence	A Venkatareddy	R K P
5	OS 1573/2007	Evidence	C D Ramamurthy	P M S
6	OS 1964/2007	Evidence	V Jayaram	P N S
7	OS 71/2013	Evidence	A C Subramanya	H V R
8	OS 2100/2014	Evidence	K V N	K L J
9	OS 2140/2014	Evidence	Manmohan P N	V L
10	OS 884/2015	Evidence	Yeshu Mishra	J M S
11	OS 182/2017	Evidence	S Nagoor ROja	A R C
12	OS 269/2017	Evidence	Venkatesh M T	M C P
13	RA 51/2015	Arguments	M V C	T P
14	OS 108/2017	Arguments	G Vishwanatha Reddy	Y V R
15	OS 404/2017	Arguments	Amshith Hegde	
16	RA 31/2017	Arguments	H E B	N S B
17	OS 514/2017	Arguments	Ravi	Exparte
18	OS 89/2017	Arguments		S M
19	MA 117/2019	Arguments	C V	N C

20	MA 6/2020	Arguments	K T D	H M G
21	GS 1059/2004	Arguments	K V Ramachandra	V J B
22	MA 110/2013	Arguments	G S Balagangadhar	
23	GS 685/2017	Arguments	Moon Light law	Exparte
24	MA 101/2017	Arguments	G S V	

AFTER NOON SESSION

Sl.No	Cases Nos.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
1	OS 964/2020	Hearing	B B Law Ass	
2	OS 375/2010	Hearing	B shiva Prasad Ass	G P H
3	OS 155/2013	Hearing	K BK	K P J
4	OS 322/2019	Hearing	B Manjunath	
5	OS 512/2020	Hearing	Suresh	M V B
6	FDP 12/2020	Hearing	N R R	
7	Misc 76/2020	Hearing	V Srinivasa	
8	OS 307/2017	Evidence	S N A	
9	Misc 126/2018	Evidence	Thyagaraja	K V R
10	OS 715/2020	Evidence	Prakash M	
11	OS 437/2013	Judgment	M R Muniraju	
12	OS 460/2017	Judgment	K R P	
13	RA 67/2020	Judgment	B S Murali	
14	MC 385/2019	Appearance of party	Atma Hiremath	
15	OS 675/2018	Orders	B Vijay Shetty	
16	OS 600/2020	Orders	B M Arun	
17	RA 9/2013	Objections	K Shivashankar	H V R
18	OS 710/2017	Objections	K Suresh Desai	B V K
19	OS 1154/2020	Objections	K R C Reddy	

Note: Other cases are adjourned as per CIS.


 I Addl. Senior Civil Judge,
 Bengaluru Rural District, Bengaluru

**List of cases posted on 11.12.2020 on S.O.P basis in the
court of II Addl. Senior Civil Judge, Bengaluru Rural
District, Bengaluru.**

Morning Session					
01	OS.2084/2005	Summons	14	OS.1252/2017	Hearing
02	OS.906/2010	Summons	15	OS.1376/2020	Hearing
03	OS.1013/2010	Summons	16	OS.679/2010	Evidence
04	OS. 861/2004	Hearing	17	OS. 832/2010	Evidence
05	OS.2999/2005	Hearing	18	OS.1099/2016	Evidence
06	OS.1278/2011	Hearing	19	OS.1724/2016	Evidence
07	MVC. 8/2016	Hearing	20	Elec.C.3/2016	Evidence
08	OS.696/2016	Hearing	21	OS.1014/2017	Evidence
09	OS.697/2016	Hearing	22	OS.715/2018	Evidence
10	OS. 699/2016	Hearing	23	OS.1104/2019	Evidence
11	OS. 700/2016	Hearing			
12	OS.1204/2016	Hearing			
13	OS.1447/2016	Hearing			

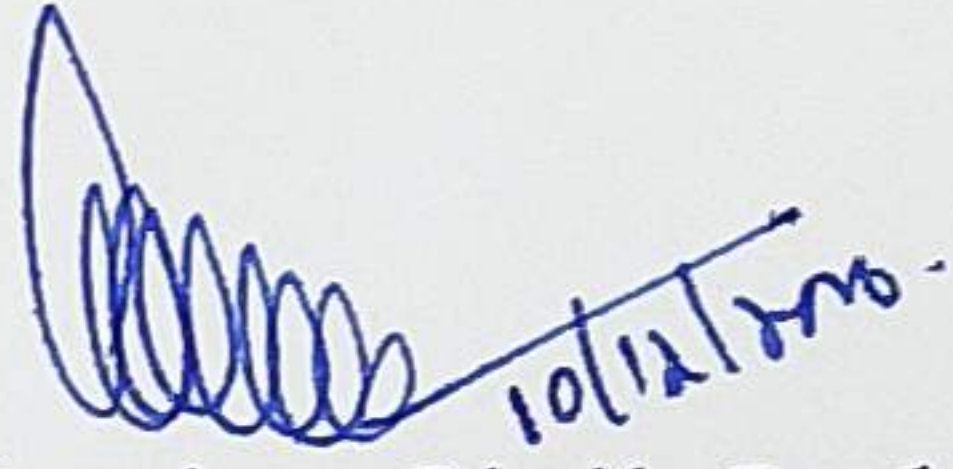
Afternoon Session					
24	OS.1826/2016	Summons			
25	OS.1118/2017	Summons			
26	OS.562/2019	Summons			
27	OS.1109/2019	Summons			
29	OS.1707/2019	Summons			
30	OS.1725/2019	Summons			
31	OS. 479/2020	Summons			
32	OS. 716/2016	A.D.R			
33	OS. 433/2018	Issues			
34	OS.1390/2020	Orders			

Note: Advocates and litigants are requested to follow the recent S.O.P issued by the Hon'ble High Court of Karnataka dated 12.11.2020.

-sd/-
II Addl. Senior Civil Judge,
Bengaluru (R) District, Bengaluru.

In the Court of
III Addl. SENIOR CIVIL JUDGE
Bengaluru Rural District.,
Bengaluru.
Cause List Dated **11.12.2020**
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p><u>EVIDENCE</u></p> <p>1) OS. 634/2010 2) OS. 898/2010 3) OS. 1026/2010 4) OS. 649/2012 5) OS. 1210/2012 6) OS. 1280/2012 7) OS. 1462/2012</p> <p><u>ARGUMENTS</u></p> <p>8) OS. 2622/2006 9) MA. 86/2014 10) MA. 45/2017 11) Misc. 85/2017 12) MC. 188/2017 13) Misc. 27/2018</p>	<p><u>HEARING</u></p> <p>14) OS. 1609/2006 15) OS. 1719/2006 16) OS. 487/2010 17) OS. 1012/2010 18) OS. 998/2011 19) OS. 527/2012 20) OS. 736/2012 21) OS. 1512/2012 22) OS. 1635/2012 23) OS. 644/2014 24) OS. 954/2016 25) OS. 588/2018 26) OS. 763/2019 27) MC. 320/2020</p>


I/c III Addl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 12.11.2020 issued by Hon'ble High Court of Karnataka.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
11.12.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
<u>To hear on IAs</u> 1. O.S.787/2014 2. O.S.1591/2018 3. O.S.493/2011 4. O.S.402/2010 5. O.S.1425/2018 6. O.S.1041/2018 7. O.S.682/2010 8. Ex. 49/2014	<u>To hear on IAs</u> 1.O.S.697/2011 2.O.S.1666/2013 3. O.S.1480/2013 4. O.S.455/2013 5. O.S.188/2016 6. O.S.324/2011 7.O.S.872/2019 8.O.S.1656/2012
Evidence	Evidence
1. O.S.1731/2017 2. O.S.819/2018	1. O.S.703/2012 2. O.S.321/2018

Sd/-
IV ASCJ 10.12.2020
Bengaluru Rural District, Bengaluru.

In the court of V ADDL SENIOR CIVIL JUDGE, Bengaluru
Rural District, Bengaluru.

Cause list Dated 11.12.2020

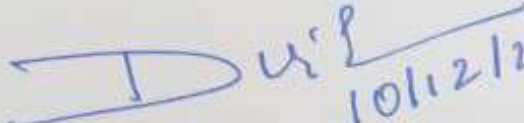
<u>Morning Session</u>	<u>After Noon Session</u>
<u>Hearing</u> 1) FDP. 35/2015 2) OS. 1192/2015 3) OS. 1297/2015	<u>Hearing</u> 1) Misc. 62/2016 2) OS. 2527/2006 3) OS. 1646/2007 4) OS. 1487/2011 5) OS. 364/2012 6) RA. 96/2012 7) OS. 880/2013 8) OS. 921/2013 9) OS. 1142/2013 10) OS. 1374/2015 11) OS. 1516/2015 12) OS. 841/2020 13) OS. 1379/2020
<u>Evidence</u> 4) OS. 1152/2005 5) OS. 1435/2005 6) OS. 1635/2006 7) OS. 1748/2006 8) OS. 1937/2006 9) OS. 2210/2006 10) OS. 2411/2006 11) OS. 2781/2006 12) OS. 2325/2007 13) OS. 2402/2007 14) OS. 1546/2008 15) OS. 1595/2008 16) OS. 1961/2008 17) OS. 254/2009 18) OS. 381/2009	<u>Arguments</u> 14) OS. 2143/2006 15) OS. 9/2011 16) OS. 1250/2016
<u>Arguments</u> 19) OS. 470/2001 20) OS. 1895/2006	<u>Pre conciliation for E Lok Adalath</u> 17) OS. 1300/2007 18) OS. 1721/2013 19) OS. 742/2013 20) OS. 750/2013

D. K. S.
10/12/2020

V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

Pre conciliation for E Lok Adalath
on 11.12.2020

- 1) OS. 973/2007
- 2) OS. 974/2007
- 3) OS. 975/2007
- 4) OS. 976/2007
- 5) OS. 977/2007
- 6) OS. 978/2007
- 7) OS. 980/2007
- 8) OS. 981/2007
- 9) OS. 982/2007
- 10) OS. 983/2007
- 11) OS. 984/2007
- 12) OS. 985/2007
- 13) OS. 986/2007
- 14) OS. 987/2007
- 15) OS. 988/2007
- 16) OS. 989/2007
- 17) OS. 990/2007
- 18) OS. 991/2007
- 19) OS. 992/2007
- 20) OS. 1264/2007


10/12/2020

V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

**In The Court Of VI Addl. Senior Civil Judge, Bengaluru
Rural District, Bengaluru the following cases are posted on
11.12.2020**

Morning Session			After Noon session		
Sl. No.	Case No.	Stage	Sl. No.	Case No.	Stage
1	O.S. 2038/2006	Issues	1	O.S. 1/2014	Hearing
2	O.S. 1362/2008	Evidence	2	O.S. 930/2014	Hearing
3	O.S. 118/2009	Evidence	3	O.S. 721/2015	Hearing
4	O.S. 422/2012	Evidence	4	O.S. 1616/2016	Hearing
5	O.S. 366/2014	Evidence	5	O.S. 47/2017	A.D.R
6	O.S. 482/2014	Evidence	6	O.S. 111/2017	A.D.R
7	O.S. 927/2014	Evidence	7	O.S. 51/2016	Issues
8	O.S. 929/2014	Evidence	8	O.S. 1007/2015	Evidence
9	O.S. 680/2015	Evidence	9	O.S. 1127/2015	Evidence
10	O.S. 1815/2008	Evidence	10	O.S.1315/2015	Evidence
11	O.S. 1479/2012	Evidence	11	O.S. 1701/2016	Evidence
12	O.S. 99/2014	Evidence	12	O.S. 494/2014	Appearance of Party
13	O.S. 131/2014	Evidence	13	O.S. 956/2014	Appearance of Party
14	O.S. 201/2014	Evidence	14	EX. 132/2007	Orders
15	O.S. 393/2014	Evidence	15	O.S. 551/2012	Orders
16	O.S. 394/2014	Evidence	16	M.A. 80/2020	Orders
17	O.S. 797/2014	Evidence	17	O.S. 1387/2020	Orders
18	O.S. 1328/2014	Evidence	18	O.S. 2106/2006	Obejctions
19	O.S. 1314/2016	Appearance of Party	19	O.S. 1268/2008	Obejctions
20	FDP 9/2017	Appearance of Party	20	O.S. 120/2014	Obejctions

Date : 11.12.2020
Place : Bengaluru

At 10/12/2020
VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.

Note : Other cases listed on 11.12.2020 are adjourned in the CIS, as per SOP.